to Questions

of view with the intention of ensuring that the objectives laid down in the Electricity (Supply) Act, 1948 are realised through the Boards;

(b) whether it is a fact that under the act of 1948, qualifications for 3 members of the Board have been laid down and if so, whether the Central Government have checked up whether the same have been adhered to by the State Governments at the time to the constitution of the Boards; and

(c) whether the Secretaries of different Departments of the State Government are usually made part time members of the Board and if so, the reasons therefor ?

MINISTER DEPUTY IN THE THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESH-PRASAD) : (a) Last compre-WAR review made by the Central hensive Government in the Ministry of Irrigation & Power was in 1964 by a Committee appointed by the Government. 'This review was made with a view to improving the financial working of the State Electricity Boards. The important recommendations of this Committee, particularly those relating to achievement of financial returns, have been accepted Government and their by the Central has been followed up implementation Electricity Boards from with the State time to time.

(b) The qualifications of 3 Members of the State Electricity Board have been laid down in section 5 of the Electricity (Supply) Act, 1948. The Members of the Board are appointed by the State Government. No occasion has arisen for the Central Government to check whether the State Governments have been appointing the Members of the Board in accordance with the provisions of the Act.

(c) Secretaries of different Departments of the State Government may be appointed as part-time Members of the State Electricity Boards. They are usually appointed as part-time Members of the Board by the State Governments to provide for co-ordination of various activities concerning the development and utilisation of power in the State.

1432. [Transferred to the 1st September, 1970.]

Permanent and Temporary Posts in Ministry of Defence

1433. SHRI BHOLA PRASAD : Will the Minister of DEFENCE be pleased to state :

(a) what is the authorised permanent strength and number of temporary posts in the decentralised grades of the Central Secretariat Service, Central Secretariat Clerical Service and Central Secretariat Stenographers Service in the Ministry of Defence as on the 1st January, 1963; and

(b) the number of temporary posts in each service converted so far into permanent cadre year-wise and grade-wise, in accordance with the instructions of the Ministry of Home Affairs O. M. No. 11/21/62-CS(A), dated the 29th March, 1963?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a)

Authorised	No.	of
permanent	tempo	rary
strength	post	ts
(Totel)		

Central Secretariat Service-

Section Officer	4 ⁶	15
Assistant .	193	36

Central Secretariat Clerical Service-

Grade I	•	61	4
Grade II		216	37

Central Secretariat Stenographers Service-

Grade I		4	3
Grade II	•	48	9

(b) Ministry of Home Affairs O.M. No. 11/21/62-CS(A), dated the 29th March, 1963, lays down the procedure for fixing the authorised permanent strength of the decentralised grades of the three Services. 129

A Statement showing the permanent with orders in Ministry of Finance O.M. strength of each of the grades year-wise No. F. 18(2)-E(Spl)/60, dated 24-3-60. A statement showing war wise the

Conversion of temporary posts into converted into permanent ones is made in accordance is attached (Statement II).

A statement showing year-wise the number of temporary posts in each grade converted into permanent ones from 1963

STATEMENT I

Total permanent strength of the decentralised grades of the Central Secretariat Service, Central Secretariat Clerical Service and Central Secretariat Stenographers Service in the cadre of the Ministry of Defence from 1963 to-date

	. 963	1964	1965	1966	1967	1968	1969	1970
Central Secretari Section Office		46	48	51	53	68	68	!
Assistant .	93	193	196	207	214	214	214	
Central Secretari Grade I .	2	Service 61	62	63	65	66	66	
Grade II .	.,16	216	220	2 22	226	226	226	Under
Central Secretari *Selection Grade	iat Alenogra	phers Seri	vice				5	 consi- dera- tion
Grade I	4	4	4	4	5	5	8	
Grade II	48	48	50	54	56	57	57	
*Grade III							65 J	

*Noie.—Sclection Grade and Grade III of Stenographers were introduced on the reorganisation of the Central Secretariat Stenographers Service with effect from 1-8-69.

STATEMENT II

Number (temporary posts in each grade converted into permanent ones year-wise from 1963 to-date

<u> </u>	1963	1964	1965	1966	1967	1968	1969	1970
Central Secretariat Section Officer.	Service Nil	Nil	2	3	2	15	Nil	
Assistant .	Nil	Nil	3	II	7	Nil	Nil	Under
Central Secretariat	Ilerical	Service					ļ	dera- tion
Grade I .	Nil	Nil	I	I	2	I	Nil	tion
Grade II .	Nil	Nil	4	2	4	Nil	Nil J	

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		1963	1 9 64	1965	1 9 66	1967	1968	1969	1 9 70
Gentral Secre	taria	t Stenogra	phers Serv	ice)	
Selection Grade								5*	
Grade	I	Nil	Nil	Nil	Nil	I	Nil	*Nil	 Unde consi
Grade 1	II	Nil	Nil	2	4	2	I	*Nil	dera- tion
Grade II	II							*Nil	

*Note.—The Selection Grade and Grade III of Stenographers were introduced on the reorganisation of the Central Secretariat Stenographers- Service with effect from I-8-69. At the initial constitution stage 5 permanent posts of old Grade I were converted into Selection Grade and 8 permanent posts of old Grade II were converted into new Grade I of the reorganised Service.

†Construction of A Building by U.S.S.R. Embassy in Bombay	† SALE OF RAW COFFEL
	1475. DR. B. N. ANTANI :
1310. SHRI S. N. MISHRA : SHRI S. D. MISRA :	SHRI P. S. PATIL :
SHRI MANUBHAI SHAH :	SHRIB. N. MANDAL:
SHRI MAHAVIR TYAGI :	SHRI RUDRA NARAIN JHA $_{\pm}$
SHRI RAJNARAIN : SHRI C. D. PANDE :	SHRI GODEY MURAHARI :
Will the Minister of EXTERNAL AFFAIRS be pleased to state :	Will the Minister of FOREIGN TRADE be pleased to state :
(a) whether a huge building overlooking the residence of the Chief Minister of Maharashtra is being constructed by the U.S.S.R. Embassy in Bombay ; and	(a) whether it is a fact that the inter- vention of Prime Minister has been sought by the Coffee Board Labour Union to prevent the Board to hand over the sales of raw coffee to the private sector ;
(b) if so, what steps Government are taking to stop the construction of this building ?	(b) whether it is also a fact that a memorandum has been submitted to Government by the said Labour Union in this regard;
THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL	(c) if so, the details thereof ; and
AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Trade Representation of the U. S S. R. in Bombay have con-	(d) the steps taken by Government in the matter ?
structed a three-storeyed building which is located across the residence of the Chief Minister o Maharashtra on Mount Plea- sant Road, Bombay.	THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TR- ADE (CHOWDHARY RAM SEWAK):
(b) The lease of the site and the con- struction o the building do not conflict with our laws.	(a) No, Sir. (b) to (d) Do not arise.
†Transferred from the 25th August, 970.	[†] Transferred from the 28th August, 1970.

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